

(c) Government's decision in this matter as informed to Parliament on 14th March, 1985 is as follows :

"The Government have taken the decision to enter into an agreement with the Hemlock Semiconductor Corporation, USA after a careful assessment of the present stage of the techno-economic viability and cost effectiveness of the indigenously developed process. At the same time, the Government will give the fullest support to the effort for the development of indigenous process on a commercial scale, and the investment decision in regard to the National Silicon Facility will be taken only after evaluating the results achieved by the production unit of 25 TPA being set up by the Mettur Chemicals."

After the production plant of Metkem Silicon Limited is reported by them as stabilized and in regular operation, indigenously developed process will be examined from the view point of techno-economic viability and cost effectiveness. The product from the production plant will also be evaluated for its acceptability by device manufacturers.

Indian Missions in Rented Houses

6005. SHRI BALASAHEB VIKHE PATIL : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that still many of our missions in foreign countries continue to be housed in rented buildings;

(b) if so, their number and the financial out go involved per year; and

(c) what steps are being taken to own buildings and what allocation, if any, has been made for the current year for this purpose ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K.R. NARAYANAN) : (a) Yes, Sir.

(b) The number of properties rented for our missions abroad is as follows :

Chancery

— 74

Head of Mission/Post residence — 65

Other residence — 1322

The financial outgo for all these rented buildings is approximately Rs. 16 Crores per annum.

(c) The Government is pursuing the policy of purchasing/constructing suitable properties abroad for accommodating our missions. A sum of Rs. 25 Crores has been earmarked for the purpose during the current financial year.

[Translation]

Amount for Punjab for Power Sector In Seventh Plan

6006. SHRI BALWANT SINGH RAMOOWALIA : Will the Minister of PLANNING be pleased to state :

(a) whether it is a fact that various groups of Planning Commission had recommended an amount of Rs. 2800 crores in Seventh Five Year Plan for power sector for Punjab;

(b) if so, whether it is also a fact that Government have reduced this amount; and

(c) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI A.K. PANJA) : (a) No, Sir.

(b) and (c). An outlay of Rs. 1638 crores has been approved for States's power sector for Seventh Plan, as against Working Group's recommendation of Rs. 2416.08 crores, keeping in view the overall plan size of Rs. 3285 crores of the State and inter-se sectoral priorities.

Committee for Implementation of Projects

6007. SHRI BALWANT SINGH RAMOOWALIA : SHRI LAKSHMAN MALLICK :

Will the Minister of PROGRAMME IMPLEMENTATION be pleased to state ;

(a) whether a committee for national workshop on project management has recently been constituted under the Chairmanship of Shri P.K. Basu;

(b) if so, the details regarding the composition and functions of this committee;

(c) whether this Committee will also go into the causes of delay in implementing the projects; and

(d) if so, the names of the projects inspected by this Committee so far along with their position at present ?

THE MINISTER OF PROGRAMME IMPLEMENTATION (SHRI A.B.A. GHANI KHAN CHOUDHURY) : (a) Yes, Sir.

(b) No formal orders have been issued.

(c) No Sir. The Committee is for steering the organisation of the proposed workshop.

(d) Does not arise.

Construction of Harsaun-Kakadighat and Chaubatia-Bamsyun Motor Roads

6008. **SHRI HARISH RAWAT :** Will the **PRIME MINISTER** be pleased to state :

(a) whether his Ministry has received proposals for approval regarding the construction of Harsaun-Kakadighat and Chaubatia-Bamsyun motorable roads under the provisions of Forest (Conservation) Act, 1980;

(b) if so, whether necessary approval has since been given and if not, the reasons therefor;

(c) whether he is aware of the fact that 50 per cent construction work of these motorable roads was already over even before the enactment of Forest (Conservation) Act, 1980;

(d) if so, whether the provisions of the Forest Act will also be applicable to the construction of such roads; and

(e) if so, how far it is justified ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) No, Sir.

(b) to (e). Does not arise.

Trade with China

6009. **SHRI HARISH RAWAT :** Will the Minister of **EXTERNAL AFFAIRS** be pleased to state :

(a) whether a proposal to start trade via land route with China was also discussed during official level talks with China;

(b) if so, the outcome of the talks in this regard;

(c) whether the reaction of China was known to a proposal to set up trade mark on the land routes passing through Uttar Pradesh for the convenience of both the countries; and

(d) if so, the reaction of the Chinese Government and the time by which this mart is likely to be set up ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K.R. NARAYANAN) : (a) During the third round of official level talks held with the Chinese Government in 1982, the latter had raised the matter of a possible resumption of border trade between India and Tibet Autonomous Region of China.

(b) to (d). No decision has been taken on the resumption of border trade between India and Tibet Autonomous Region of China. The proposal is under consideration.

Committees for 20-Point Programmes in U.P.

6010. **SHRI HARISH RAWAT :** Will the Minister of **PROGRAMME IMPLEMENTATION** be pleased to state :

(a) whether it is proposed to constitute 20-Point programme implementation committees comprising of people's representatives at block and division level to implement the 20-Point Programme;